NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

T.C.P No. 20/(MAH)/2015 CA No.

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 08.02.2017

NAME OF THE PARTIES: Mr. Mukesh Gokal

V/s.

M/s. Contrex Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
	Adv. Shrey	Shah for the Petition	
2	Jhongimi M and Associa Kalan Ru ilb. Dootur K & Asso	phana Forck No. 2	respondints ying and hours
3	Roham Ca i/b. Karti Deya,	Mg For No	Ceoport R. K.
4	PlB Kalpes	, Horocate Fer 1.	Lisher Cont. at pg2

<u>ORDER</u>

C.P. No. 20/397-398/CLB/MB/MAH/2015

In view of the Order passed by the Hon'ble High Court dated 21.01.2010, at request of the parties, place this matter on **31.03.2017**

Sd/-

B.S.V. PRAKASH KUMAR MEMBER (JUDICIAL).

Sd/-

V. NALLASENAPATHY MEMBER (TECHNICAL).